

SUPREME COURT OF INDIA

F.No./AOR Exam./June/2023
New Delhi, 9th May, 2023

Re: Advocates-on-Record Examination to be held on 12th -15th June, 2023

NOTICE

Under the auspices of the Board of Examiners for the Advocates-on-Record Examination, lectures for the candidates for the ensuing Examination will be delivered by the learned Senior Advocates, through online webinar mode as per the following schedule:

S. No.	Date/Day of lecture	Paper No.	Link for joining the lecture
1.	15 th May, 2023 (Monday)	Paper-I (Practice & Procedure of Supreme Court)	https://sci-vc.webex.com/sci-vc/j.php?MTID=m515de83264de10a335fe2007aa683db7
2.	16 th May, 2023 (Tuesday)	Paper-II (Drafting)	https://sci-vc.webex.com/sci-vc/j.php?MTID=m2e7c8ee5b2b9fd3a124719d19525d044
3.	17 th May, 2023 (Wednesday)	Paper-III (Advocacy & Professional Ethics)	https://sci-vc.webex.com/sci-vc/j.php?MTID=m5e06ad17ef0b055ef8dda7e578a533b8
4.	18 th May, 2023 (Thursday)	Paper-IV (Leading Cases)	https://sci-vc.webex.com/sci-vc/j.php?MTID=md2427adb31422ac68b611e9daee8f604

The time of commencement of lectures will be 04.15 p.m. Any change in the schedule of lectures will be notified separately.

All the aspirants for the said Examination are required to install Cisco Webex Application on their Computer/Mobile to attend the lectures.

It is requested to keep the respective mics on mute mode for the smooth conduct of the lectures.

Sd/-
(Devender Pal Walia)
Registrar & Secretary, Board of Examiners,
AOR Examination